

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 14200/2019

M/S. HINDALCO INDUSTRIES LTD.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 19-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Avinash Tripathi, Adv.
Mr. Mahfooz Ahsan Nazki, AOR

For Respondent(s)

Mr. Dillip Kumar Nayak, Adv.
Mr. Lokesh Kumar Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.1 but not complete on respondent No.2. Ld. Advocate-on-record, Mr. Samar Vijay Singh appears for respondent Nos.1 and 2. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

Four weeks' time is granted to respondent No.3 for filing counter affidavit.

List again on 20.11.2019.

ANIL LAXMAN PANSARE
Registrar